

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/00064/2020

This the 22nd day of March, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Dr. Varsha Kotwal, Aged 45 years W/o Dr. Vineet Mahajan, R/o H. No. 321, Opp. Petrol Pump Udhaywala Road, Bohri Chungi, Talab Tillo, Jammu.

.....Applicant

(Advocate: Mr. S. Gupta proxy to Mr. Ankesh Chandel)

Versus

1. Union Territory of J&K, Through Financial Commissioner, Health & Medical Education Deptt., Civil Secretariat, Jammu.
2. Director, Health Services, Jammu.
3. Medical Superintendent, District Hospital, Doda.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. AAG)

ORDER [O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

At the outset, learned counsel for the applicant submits that this O.A. may be dismissed as withdrawn. Learned counsel for the respondents has no objection.

2. Accordingly, the O.A. is dismissed as withdrawn.



(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/